

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

I.A.Nos.3 & 4 in

Petition(s) for Special Leave to Appeal (C) No(s).12071-12072/2009

(From the judgement and order dated 22/04/2009 in WP No. 9158/2008 &
WP No.27695/2007 of the HIGH COURT OF A.P. AT HYDERABAD)

BHANU CONSTRUCTION CO.LTD.

Petitioner(s)

VERSUS

RECOVERY OFFICER,DEBT.RECOV.TRIBUL.&ORS.

Respondent(s)

(For extension of time and for c/delay in seeking extension of time)

Date: 09/06/2009 These Petitions were mentioned today.

CORAM :

HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

HON'BLE MR. JUSTICE AFTAB ALAM

(VACATION BENCH)

For Petitioner(s)

Mr. M.N. Krishnamani, Sr.Adv.

Mr. Bimal Roy Jad, Adv.

Mr. Anil Bhat, Adv.

Mr. B.K. Khurana, Adv.

Mr. Bimal Roy Jad,Adv.

For Respondent(s)

Mr. Sridhar Potaraju,Adv.

UPON hearing counsel the Court made the following
ORDER

List the I.As. tomorrow, the 10th June, 2009.

(N. ANNAPURNA)
COURT MASTER

(VINOD KULVI)
COURT MASTER